

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 16<sup>th</sup> January, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)  <b>WITH</b>	Sonya Ghosh  Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant  Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. A. K. Prasad, Adv. for CPWD Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
2.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)  <b>WITH</b>	Prof. Imtiaz Ahmed & Ors.  Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant  Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Ajay Jain, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
3.	Original Application No. 144/2015  <b>WITH</b>	Sh. Jaipal Singh  Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant  Mr. Balendu Shekhar, Adv. for MoEF & CC Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Ajay Jain, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
4.	<b>M.A.No.258/2015 IN</b> Original Application No. 10/2014	Pavit Singh  Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant  Mr. Ajay Jain, Adv. for GNCTD Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA

5.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advcs. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr.R. Rakesh Sharma, Adv. for State of TN &TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr.Amit Anand Tiwari, Adv.for State of Uttarakhand Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv. Mr. V. K. Shukla, Adv. Mr. A. K. Prasad, Adv. for MoHUA
6.	Original Application No. 252/2017	Mohit Narang  Vs. Shalom & Ors.	Mr. Anuj Tyagi, Adv. for Applicant  Ms. Shivani Kher, Adv. for R-1 & 2 Mr. Subham Bhalla, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. for R-7 Mr. Ajay Jain, Adv. for GNCTD Mr. Dinesh Jindal, LO for DPCC Mr. Kamal Bansal, Adv.
7.	Original Application No. 260/2017 (M.A. No. 1058/2018)	Kiran Singh  Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant  Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Anand Shri for R-6
8.	Original Application No. 509/2017 (M.A. No. 185/2018 & M.A. No. 1162/2018)	Bijender Singh  Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant  Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 6 Mr. Sumeer Sodhi, Adv.
9.	Original Application No. 33/2018 (M.A. No. 1467/2018)	Saket Agarwal  Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadon, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Sunil Kumar Jain, Adv. for R-3, 5, 6&9 Mr. Mukesh Verma, Adv. for UKPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 17 Mr. I. K. Kapila, Adv. Mr. S. S. Kulshrestha, Sr. Adv. with Mr. Ajeet Pandey, Adv. for R-7 ,16 & 18 Mr. Arindam Mukherjee, Adv. for R-8 & 14 Mr. Nikhilesh R., Adv. for R-11 Mr. Naresh Kaushik, Adv. for R-15 Mr. Raj singh Niranjn, Adv. for R-12 & 13 Mr. Sumeer Sodhi, Adv. Mr. Ravi Sehgal, Adv. for R-20 Mr. Manish Kapoor, Adv. for R-22 Ms. Monalisa Kasania, Adv. Mr. Prakash Chandra, Adv.

10.	Original Application No. 111/2018	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Gigi C. George, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Sumit Goel, Adv. for Deendayan Port Trust Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9 Mr. Maulik Nanavati, Adv.
11.	Original Application No. 423/2018	Sanjay & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Vishal Bhardwaj
12.	Original Application No. 435/2018	Husein Khan Vs. Fisheries Department, State of Telangana & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. P. Venkat Reddy, Adv. for R-1 Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC
13.	Original Application No. 466/2018 (M.A. No. 1105/2018 & M.A. No. 1500/2018)	Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC
14.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. A. K. Prasad, Adv. for CGSC Mr. Devraj Ashok, Adv. for State of Karnataka
15.	Original Application No. 381/2018 (M.A. No. 867/2018, M.A. No. 1234/2018 & M.A. No. 1501/2018)	Sandip Ankush Jadhav Vs. Union of India & Ors.	Mr. Varun K Chopra, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Preshit Surshe, Adv. for State of Maharashtra

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